



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.8183/2020
(S.W.P. No.2022/2011)

Tuesday, this the 9th day of March, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ajaz Ahmad Mir
(Age 25 years)
S/o Mr. Gul Mohammad Mir
R/o Syed Colony, Zakura
District Srinagar.

.. Applicant

(Mr. Tassaduq Khawja, Advocate)

Versus

1. J&K Public Service Commission
Through its Chairman
Polo Ground, Srinagar.
2. Secretary
J&K Public Service Commission
Polo Ground, Srinagar.
3. Controller of Examination
J&K Public Service Commission
Polo Ground, Srinagar.

.. Respondents

(Through Mr. Rajesh Thapa, Deputy Advocate General)

**O R D E R (ORAL)****Justice L. Narasimha Reddy:**

Mr. Tassaduq Khawja, learned counsel for the applicant, submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

March 9, 2021

/sunil/jyoti/dsn